

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 173 OF 2012

Dated : 30th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission Respondent(s)**

Counsel for the Appellant(s): Mr. K. Gopal Chaudary
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1

ORDER

Post the matter for further hearing on **08.05.2013**. In the
meantime, it is open to the parties to file the additional Written
Submissions after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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